

GOVERNMENT OF INDIA  
MINISTRY OF SHIPPING

**LOK SABHA**  
**UNSTARRED QUESTION NO.1205**  
**TO BE ANSWERED ON 3<sup>RD</sup> MARCH, 2016**

**USE OF INDIAN SHIPS**

1205. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of SHIPPING be pleased to state:

**पोतपरिवहनमंत्री**

- (a) whether the Government appointed working group has asked the exporters and importers with more than a pre-specified annual turnover to compulsorily use Indian ships for carrying one third of their goods;
- (b) if so, the details thereof;
- (c) whether the move is expected to boost the cargo share of national carriers and also help expand Indian tonnage and even lead to FDI inflow in the sector; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING  
(SHRI PON. RADHAKRISHNAN)

(a)to(d):No, Madam. The exporters and importers with more than a pre-specified annual turnover have not been asked by any Government appointed working group to compulsorily use Indian ships for carrying one third of their goods hence, the question whether the move will help to expand Indian tonnage does not arise.

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